

महानगर टेलीफोन निगम लिमिटेड
निगम कार्यालय
MAHANAGAR TELEPHONE NIGAM LIMITED
Corporate Office



MTNL/RA/TRAI CIRCULAR/2014/I / PART10
Dated 12.02.2014

To,

The Advisor (CA&QoS)
TRAI, New Delhi

SUB. : TRAI issued TCCCP(15th Amendment) DRAFT Regulation

Kindly refer to TRAI issued TCCCP(15th Amendment) DRAFT Regulation dated 27.01.2014 regarding the above referred subject. In this regard it is submitted that **MTNL agrees to the provisions proposed in the referred draft Regulation with request that as there is administrative cost to the operator also for disconnection and restoration of telecom resources, hence there should be re-connection charges of telecom resources of such subscriber on payment of an amount of five hundred rupees to the operator also, for restoration of each telecom resource.**

A.K. Bedi
12/2/14
A.K. BEDI
DGM(RA),CO